COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

<u>IA NO. 233 OF 2016 IN</u> DFR NO. 1176 OF 2013

Dated: 14th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Bihar State Power (Holding) Co. Ltd. Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Navin Prakash

<u>ORDER</u>

IA NO. 233 OF 2016

(Appln. for condonation of delay in filing the appeal)

At the request of learned counsel for the appellant, the matter is adjourned to <u>16.10.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt